NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. M SHRI. S. VI	OHD SHARIEF TARIQ, MEMB JAYARAGHAVAN – MEMBER	ER - JUDICIAL - TECHNICAL
APPLICATION NUMBER	: CA/ /2017	
PETITION NUMBER	: TCP/163/2016 : Arti Meenakshi Muthiah : M/s MCTM Global Investments Private Limited & 3 others	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WE	IOM
1) T.K. Bhaskar Priyadarshini N. Keerthi Krishna Akhil Jain	Counsel for Pertition	over Ph
S. Santhanaphishnan 7 Toryambak kannan M. Karitha Surama	Course for Resp	ondents yanth

Counsels for both the parties are present. Representative for the Respondent prayed for time for making final submissions. At request, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk